

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **14th** day of **March 2019**

ORIGINAL APPLICATION NO. 330/00315 of 2018

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Arvind Kumar Yadav, A/a 93 years
S/o Sri Vijay Yadav,
R/o 223-A, Railway Stadium Colony,
District Gorakhpur – 273012.

.....Applicant.

VE R S U S

1. Union of India through General Manager, North Eastern
Railway, Gorakhpur Region, Gorakhpur & Others.

.....Respondents

Advocates for the Applicants : Shri Md. Umar Khan
Advocate for the Respondents : Ms. Shruti Malviya.

ORDER

1. List revised.
2. None present for the applicant. Ms. Shruti Malviya, learned
counsel for the respondents is present.

3. On perusal of file, it is seen that on last three dates i.e. on 03.08.2018, 01.10.2018 and 05.02.2019 counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing the case.

4. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

**(RAKESH SAGAR JAIN)
MEMBER-J**

/Shashi/